

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 1(ND)15**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016**

**NAME OF THE COMPANY:** Shiv Deva Nand Joshi & Anr. V/s. M/s. Sunergy Technofin Pvt.  
Ltd.

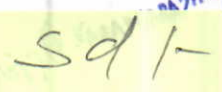
**SECTION OF THE COMPANIES ACT:** 397/398

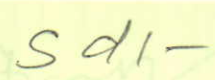
| <b>S.NO.</b> | <b>NAME</b>             | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b>  |
|--------------|-------------------------|--------------------|-----------------------|---|
| 1.           | Adv. Saharsh<br>Jauhari | Advocate           | Respondent            |  |

**ORDER**

Learned counsel for the respondent is present. Learned counsel has filed an application for the rectification of typographical error in the final order dated 29<sup>th</sup> July 2016 of this tribunal. Notice be sent to the petitioner through usual mode. Dasti in addition is permitted.

List on 16.09.2016.

  
**(R.Varadharajan)**  
**Member (Judicial)**

  
**(Maharaj Krishan Hanjura)**  
**Member (Judicial)**